

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/126/2021, IA (IBC)/1573/2022, IA (IBC)/1107/2023 in CP(IB) No.184/7/HDB/2019
NAME OF THE COMPANY	Meenakshi Energy Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Meenakshi Energy Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/126/2021

Present: Ld. Counsel Mr. Sanjay Suraneni for the Applicant.

For hearing, **matter is adjourned to 18.06.2024.**

IA (IBC)/1573/2022 and IA (IBC)/1107/2023

Present: Ld. Counsel Mr. D. Narender Naik and Mr. Varun Ambati for the Applicant/Resolution Professional.

Ld. Counsel Mr. Ravi Kishore and Mr. Keshav Singh for the Respondent.

At request of the Counsel for the Applicant, **matter is adjourned to 18.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)